

## STANDING COMMITTEE ON RAILWAYS

### FUNCTIONS

The functions of the Standing Committee on Railways are:

- (i) to consider the Demands for Grants of the Ministry of Railways and make a report on the same;
- (ii) to examine such Bills pertaining to the Ministry of Railways as are referred to the Committee by the Chairman, Rajya Sabha, or the Speaker, Lok Sabha, as the case may be, and make reports thereon;
- (iii) to consider the Annual Report of the Ministry of Railways and make report thereon;
- (iv) to consider national basic long term policy documents presented to the House, if referred to the Committee by the Chairman, Rajya Sabha, or the Speaker, Lok Sabha, as the case may be, and make reports thereon;
- (v) to examine the subjects selected by the Committee and make reports thereon.

### COMPOSITION OF THE COMMITTEE

The Committee consists of 31 members; 21 members from Lok Sabha, nominated by the Speaker, Lok Sabha, and 10 from Rajya Sabha nominated by the Chairman, Rajya Sabha. The Chairman of the Committee is appointed by the Speaker from amongst the members of the Committee from Lok Sabha. The term of office of the members of the Committee does not exceed one year.

The Standing Committee on Railways for the year 2020-21 was constituted on 13.09.2020 (*vide* Lok Sabha Bulletin Part II No.1741 dated 29.09.2020).

Hon'ble Speaker, Lok Sabha, appointed **Shri Radha Mohan Singh**, as the Chairperson of the Committee (2020-21).

### **LIST OF CHAIRMEN OF STANDING COMMITTEES ON RAILWAYS**

Committee Year	Chairman's Name	From	To
<b>Tenth Lok Sabha</b>			
1993-94	Shri Somnath Chatterjee	08.04.1993	07.04.1994
1994-95	Shri Somnath Chatterjee	08.04.1994	07.04.1995
1995-96	Shri Somnath Chatterjee	08.04.1995	07.04.1996
<b>Eleventh Lok Sabha</b>			
1996-97	Shri Basudeb Acharia	01.08.1996	31.07.1997
1997-98	Shri Basudeb Acharia	01.08.1997	04.12.1997
<b>Twelfth Lok Sabha</b>			
1998-99	Kumari Mamata Banerjee	05.06.1998	26.04.1999
<b>Thirteenth Lok Sabha</b>			
1999-2000	Shri K. Yerrannaidu	31.12.1999	30.12.2000
2000-2001	Shri K. Yerrannaidu	01.01.2001	31.12.2001
2001-2002	Shri K. Yerrannaidu	01.01.2002	31.12.2002
2002-2003	Shri K. Yerrannaidu	01.01.2003	31.12.2003
2003-2004	Shri K. Yerrannaidu	01.01.2004	06.02.2004
<b>Fourteenth Lok Sabha</b>			
2004-05	Shri Basudeb Acharia	05.08.2004	04.08.2005
2005-06	Shri Basudeb Acharia	05.08.2005	04.08.2006
2006-07	Shri Basudeb Acharia	05.08.2006	04.08.2007
2007-08	Shri Basudeb Acharia	05.08.2007	04.08.2008
2008-09	Shri Basudeb Acharia	05.08.2008	18.05.2009
<b>Fifteenth Lok Sabha</b>			
2009-10	Shri T. R. Baalu	31.08.2009	30.08.2010
2010-11	Shri T. R. Baalu	31.08.2010	30.08.2011
2011-12	Shri T. R. Baalu	31.08.2011	30.08.2012

2012-13	Shri T.R. Baalu	31.08.2012	30.08.2013
2013-14	Shri T. R. Baalu	31.08.2013	18.05.2014
<b>Sixteenth Lok Sabha</b>			
2014-15	Shri Dinesh Trivedi	01.09.2014	31.08.2015
2015-16	Shri Dinesh Trivedi	01.09.2015	31.08.2016
2016-17	Shri Sudip Bandyopadhyay	01.09.2016	31.08.2017
2017-18	Shri Sudip Bandyopadhyay	01.09.2017	31.08.2018
2018-19	Shri Sudip Bandyopadhyay	01.09.2018	25.05.2019
<b>Seventeenth Lok Sabha</b>			
2019-20	Shri Radha Mohan Singh	13.09.2019	12.09.2020
2020-21	Shri Radha Mohan Singh	13.09.2020	Till Date

## **WORKING OF THE COMMITTEE**

### **PROCEDURE RELATING TO CONSIDERATION OF DEMANDS FOR GRANTS**

After the general discussion on the Railway Budget in the House is over, the Committee considers the Demands for Grants of the Ministry of Railways during the recess. The Report on the Demands for Grants does not suggest anything of the nature of cut motions

### **PROCEDURE RELATING TO CONSIDERATION OF BILLS**

The Committee considers only such Bills introduced in either of the Houses as are referred to it by the Speaker, Lok Sabha, or the Chairman, Rajya Sabha, as the case may be. The Committee considers the general principles and clauses of the Bills referred to it and makes Reports thereon within the given time.

### **PROCEDURE RELATING TO EXAMINATION OF ANNUAL REPORTS**

The Committee also selects other subjects for examination on the basis of Annual Reports of the Ministry of Railways.

## **PROCEDURE RELATING TO EXAMINATION OF NATIONAL LONG-TERM POLICY DOCUMENTS**

The Committee considers national long-term policy documents presented to the Parliament by the Ministry concerned and referred to it by the Speaker, Lok Sabha, or the Chairman, Rajya Sabha and make Reports on such documents.

## **APPOINTMENT OF SUB-COMMITTEES/STUDY GROUPS**

The Committee may appoint Sub-Committees/Study Groups from amongst the members of the Committee with a view to making detailed study/examination of the subjects selected by it as also for scrutinizing the action taken by the Government on the Observations/Recommendations contained in the original Reports and for considering procedural and general matters. The Chairman/Convenor/Alternate Convenor of the Sub-Committee/Study Group shall be appointed by the Chairman of the Committee from amongst the members of the Sub-Committee/Study Group.

**ON-THE-SPOT VISITS/STUDY TOURS:** In order to have a first hand experience of the implementation of various Schemes concerning the subjects under examination, the Committee or its Sub-Committee(s)/Study Group(s) may, with the prior permission of the Speaker, undertake, if necessary, on- the- spot visits to various institutions and establishments falling under the administrative control of the Railway Ministry.

## **REPORTS AND MINUTES**

The Observations/Recommendations of the Committee on subjects examined are contained in their Reports which after adoption by the Committee and factual verification by the Railway Ministry, are presented to Lok Sabha/laid on the Table of Rajya Sabha by the Chairman and the authorized Members. The

Minutes of the sittings of the Committee are also presented to the House along with the Reports.

## **ACTION TAKEN REPORTS**

The Recommendations of the Committee have persuasive value and are treated as considered advice given by the Committee. The Demands for Grants and the Bills which are reported upon by the Committee are considered by the Houses in the light of the recommendations of the Committee. In respect of Reports on Demands for Grants, national basic long-term policy documents and other subjects, the Railway Ministry is required to take action on the recommendations contained in the Report and furnish action taken replies thereon, within three months. Action taken notes received from the Ministry are examined by the Committee and Action taken Reports thereon are presented to Lok Sabha/laid on the Table of Rajya Sabha. Proceedings, Draft Reports and Minutes of the Committee are treated as confidential until the Reports concerned are presented to Parliament.

## **STATEMENT BY THE MINISTER UNDER DIRECTION 73A OF THE DIRECTIONS BY THE SPEAKER, LOK SABHA**

In terms of Direction 73A, the Minister concerned makes a statement once in six months in the House regarding the status of implementation of the recommendations contained in the reports of the DRSCs with regard to his/her Ministry. This is aimed at ensuring that the recommendations of the Standing Committee are taken note of at the highest level by the Government for follow up action.

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